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Title : Secretary-General received message from Rajya Sabha that Rajya Sabha at its sitting held on 3rd August, 2009 passed the Constitution (109th Amendment) Bill, 2009.

SECRETARY-GENERAL: Madam, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (One Hundred and Ninth Amendment) Bill, 2009 which has been passed by the Rajya Sabha in accordance with the provisions of article 368 of the Constitution at its sitting held on the 3rd August, 2009. "

Madam, I lay on the Table the Constitution (One Hundred and Ninth Amendment) Bill, 2009, as passed by Rajya Sabha on the 3rd August, 2009.
